

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C) No(s). 8418/2018

(Arising out of impugned final judgment and order dated 02-02-2018 in CO No. 1476/1980 passed by the High Court Of Judicature At Allahabad, Lucknow Bench)

BADRI PRASAD (DEAD) THR. LRS

Petitioner(s)

VERSUS

RAM AKCHHAIBER (DEAD) THR. LRS & ORS.

Respondent(s)

IA No. 80965/2022 - ADDITION / DELETION / MODIFICATION PARTIES
IA No. 117323/2022 - APPLICATION FOR SUBSTITUTION
IA No. 117324/2022 - EXEMPTION FROM FILING O.T.
IA No. 80966/2022 - EXEMPTION FROM FILING O.T.)

Date : 30-01-2024 This petition was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE C.T. RAVIKUMAR
HON'BLE MR. JUSTICE RAJESH BINDAL

For Petitioner(s) Mr. S.R.singh, Sr. Adv.
Mr. Sushant Kumar Yadav, Adv.
Mr. Ajay Yadav, Adv.
Mr. Prateek Yadav, Adv.
Mr. Mangal Prasad, Adv.
Mr. Gaurav Lomes, Adv.
Mr. Prithvi Yadav, Adv.
Ms. Swapnil Singh, Adv.
Mr. Anurag Singh, Adv.
Mr. Ankur Yadav, AOR
Mr. Sanjiv Tandan, Adv.
Mr. Dhroov Kumar Singh, Adv.

For Respondent(s) Mr. Fuzail Ahmad Ayyubi, AOR

UPON hearing the counsel the Court made the following
O R D E R

List on 7.5.2024.

Since this matter is of the year 2018, it is made clear that no further adjournment will be granted.

(DR. NAVEEN RAWAL)
ASTT. REGISTRAR-cum-PS

(MATHEW ABRAHAM)
COURT MASTER (NSH)